

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO 200 OF 2024(SZ)

In the matter of:

Tribunal on its own motion SUO MOTU based on the news item appearing in NDTV.com dated 09.05.2024 titled, “8 killed in explosion at fireworks factory near Sivakasi in Tamil Nadu” and news item in The Hindu dated 10.05.2024 titled, “10 workers, including six women die in Sivakasi fireworks unit blast”.

WITH

Tamil Nadu Pollution Control Board and Ors.

...Respondent(s)

REPORT FILED BY DISTRICT COLLECTOR - VIRUDHUNAGAR

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Through

Dr. D. Shanmuganathan

Standing Counsel for Government of Tamil Nadu

National Green Tribunal

Southern Zone, Chennai

DATE : 21.07.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.200 of 2024 (SZ)

[Earlier O.A.No.599 of 2024 (PB)]

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU based on the News Item in NDTV.com dt: 09.05.2024, titled, "8 Killed in explosion at fireworks factory near Sivakasi in Tamil Nadu" and news item in The Hindu dt:10.05.2024 titled, "10 workers, including six women die in Sivakasi fireworks unit blast".

Versus

Central Pollution Control Board and Ors.

....Respondent(s)

**REPORT FILED BY THE DISTRICT MAGISTRATE /
DISTRICT COLLECTOR, VIRUDHUNAGAR
RESPONDENT**

I, Dr.N.O.Sukhaputra, S/o Obanna, aged about 39 years, presently working as District Collector, Virudhunagar District files the report as follows.

In Virudhunagar District, Sivakasi Taluk, Keela thiruthangal Village, a major fire accident occurred on **09.05.2024** at **M/s. Sri Sudharsan Fireworks**, located in Survey Numbers: **527/1, 2528/1, 2528/2, 785/1 to 785/3, and 786/1 to 786/3**. The incident resulted in the unfortunate loss of **twelve (12) lives** and caused injuries to **thirteen (13) persons**. Taking serious note of the incident, the **Hon'ble National Green Tribunal, Southern Zone, Chennai**, has taken *suo motu* cognizance and registered **Original Application No. 200 of 2024** in the matter. The **District Magistrate, Virudhunagar**, has been impleaded as the **3rd Respondent** in the said proceedings.

1. It is respectfully submitted that, the explosive accident occurred around 02.15 P.M. on 09.05.2024 in an Fireworks Manufacturing Unit belonging to

M/s. Sri Sudharsan Fireworks, located in Survey Numbers: **527/1, 2528/1, 2528/2, 785/1 to 785/3, and 786/1 to 786/3** of Keela thiruthangal Village, Sivakasi Taluk, Virudhunagar District. In this unfortunate incident, **nine (9) persons lost their lives on the spot**, while **three (3) others succumbed to injuries later at the hospital**, bringing the total number of fatalities to **twelve (12)**. and **thirteen (13) persons sustained injuries** of varying degrees.

2. It is respectfully submitted that, the above Fireworks Manufacturing Unit Licence (LE-1) in the name of **M/s. Sri Sudharsan Fireworks** was issued by the Joint Chief Controller of Explosives.

Details of Deceased persons: -

S. No.	Name and Address of the Deceased persons	Age	Sex
1	Thiru.Vijayakumar, S/o.Varadharaj, Chinnayapuram, Virudhunagar.	28/2024	Male
2	Thiru.Ramesh, S/o.Chandrasekaran, Mathiyasenai, Sivakasi, Virudhunagar.	31/2024	Male
3	Thiru.Kaleeswaran, S/o.Gurusamy, V.Chokkalingapuram, Virudhunagar.	47/2024	Male
4	Tmt.Muthu, W/o.Machakalai, Reserve Line, Sivakasi.	56/2024	Female
5	Tmt.Avadayammal, W/o.Mayandi, Reserve Line,Sivakasi	72/2024	Female

6	Tmt.Lakshmi, W/o.Velusamy, Reserve Line, Sivakasi.	47/2024	Female
7	Tmt.Vasanthi, W/o.Sakthivel, Sivakasi.	48/2024	Female
8	Tmt.Veeralakshmi, W/o.Sakthiveeran, Mathiyasenai, Sivakasi.	48/2024	Female
9	Tmt.Pechiyammal (a)Jeyalakshmi W/o.Kannan, Indra Nagar, Sivakasi.	25/2024	Female
10	Thiru.Alagarsamy S/o.Keedhari, Mathiyasenai, Sivakasi.	35/2024	Male
11	Tmt.Mallika, W/o. Maareswaran, Reserve Line, Sivakasi.	35/2024	Female
12	Tmt.Indira, W/o.Selvam, Mathiyasenai, Sivakasi	48/2024	Female

Details of Injured persons: -

S. No.	Name and Address of the Deceased persons.	Age	Sex
1	Tmt.Subbulakshmi, S/o.Lakshmanan, Alamarathupatti, Sivakasi.	62/2024	Female
2	Tmt.Nagajothi, D/o.Ramamoorthi, Paraipatti, Sivakasi.	35/2024	Female

3	Thiru.Thiruppathi, S/o.Mookkan, Gandhi Nagar, Reserve Line, Sivakasi	47/2024	Male
4	Tmt.Mariyammal, W/o.Sithivinayagar, Reserve Line, Sivakasi	50/2024	Female
5	Thiru.Kannan, S/o.Mahalingam, Reserve Line, Sivakasi	30/2024	Male
6	Thiru.Azhaguraja, S/o.Perumal, Mathyasenai, Sivakasi	29/2024	Male
7	Thiru.Jeyaraj, S/o. rengasamy, Thiruthangal, Sivakasi.	42/2024	Male
8	Tmt.Rekkammal, W/o.Murugan Mathiyasenai, Sivakasi.	40/2024	Female
9	Tmt.Selvi, W/o.Suresh, Ayyampatti, Sivakasi.	39/2024	Female
10	Tmt.Amsavalli, W/o.Azhaguraja, Mathiyasenai, Sivakasi.	32/2024	Female
11	Tmt.Veeralakshmi, W/o.Naachan, Mathiyasenai, Sivakasi.	35/2024	Female
12	Tmt. Muneeswari, W/o.Muthaiah, Mathiyasenai, Sivakasi.	18/2024	Female

13	Thiru.Mohanraj, S/o.Rajamani, Aanaiyur, Sivakasi.	35/2024	Male
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3. It is respectfully submitted that, in this regard, the Sivakasi East police have filed Case No. 237/2024 under Section 286, 337, 337 and 304(ii) of the IPC, and Section 9(B)(1)(b) of the Explosives Act, against Thiru.Saravanan, Thiru.Muthukrishnan and foreman Thiru.Suresh

4. DETAILS OF COMPENSATION TO VICTIMS:-

It is respectfully submitted that the **Hon'ble Chief Minister of Tamil Nadu**, on **25.06.2024**, announced ex-gratia compensation from the **Chief Minister's Relief Fund** to the victims of the fire accident. As per the announcement, a sum of **Rs. 3,00,000/-** was sanctioned for the **families of the deceased persons (9 Persons Only)**, **Rs. 1,00,000/-** for those who sustained **serious (heavy) injuries**, and **Rs. 50,000/-** for those with **minor injuries (For 13 persons only)**. The said amounts have been **disbursed by the District Administration**. In addition to the government compensation, the **owner of the fireworks manufacturing unit**, M/s. Sri Sudharsan Fireworks, has **voluntarily paid a sum of Rs. 5,50,000/-** to the **families of the deceased persons**. However, it is submitted that **no compensation has been paid by the unit owner to the injured persons** so far.

S. No	Name of the deceased person	Honorable CM Fund (Rs)	From Fireworks Manufacturing Unit owner compensation (Rs)	Total Amount of Compensation (Rs)
1	Thiru.Vijayakumar, S/o.Varadharaj, Chinnayapuram, Virudhunagar.	300000	550000	850000

2	Thiru.Ramesh, S/o.Chandrasekaran, Mathiyasenai, Sivakasi, Virudhunagar.	300000	550000	850000
3	Thiru.Kaleeswaran, S/o.Gurusamy, V.Chokkalingapuram, Virudhunagar.	300000	550000	850000
4	Tmt.Muthu, W/o.Machakalai, Reserve Line, Sivakasi.	300000	550000	850000
5	Tmt.Avadayammal, W/o.Mayandi, Reserve Line, Sivakasi	300000	550000	850000
6	Tmt.Lakshmi, W/o.Velusamy, Reserve Line, Sivakasi.	300000	550000	850000
7	Tmt.Vasanthi, W/o.Sakthivel, Sivakasi.	300000	550000	850000
8	Tmt.Veeralakshmi, W/o.Sakthiveeran, Mathiyasenai, Sivakasi.	300000	550000	850000
9	Tmt.Pechiyammal (a)Jeyalakshmi W/o.Kannan, Indra Nagar, Sivakasi.	300000	550000	850000

10	Thiru.Alagarsamy S/o.Keedhari, Mathiyasenai, Sivakasi.	-	550000	550000
11	Tmt.Mallika, W/o. Maareswaran, Reserve Line, Sivakasi.	100000	550000	650000
12	Tmt.Indira, W/o.Selvam, Mathiyasenai, Sivakasi	100000	550000	650000

It is therefore prayed, that this Hon'ble Tribunal may be pleased to accept the report, consider the aforementioned facts of the case, and thus render justice.

Date: 07.07.2025.

Subsequent No 7/25
**District Magistrate/
 District Collector,
 Virudhunagar.**

8/7/25